

**IN THE HIGH COURT OF ORISSA AT CUTTACK**

**W.P.(C) PIL No.18607 of 2021**

***Sanjiv Joshi***

....

***Petitioner***

Mr. S. K. Nanda, Advocate

*-versus-*

***State of Odisha and others***

....

***Opposite Parties***

Mr. B. P. Tripathy, AGA

**CORAM:  
THE CHIEF JUSTICE  
JUSTICE R. K. PATTANAİK**

**ORDER  
10.02.2022**

**Order No.**

15.

1. Further time is sought and granted to the Petitioner to file a comprehensive note of submissions by the next date.

2. List on 11<sup>th</sup> April, 2022.

***(Dr. S. Muralidhar)***  
***Chief Justice***

***(R. K. Pattanaik)***  
***Judge***

*M. Panda*